GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO.3149 TO BE ANSWERED ON 23RD MARCH, 2021

CURRENT STATUS OF THE FOOD SAFETY AND STANDARDS AMENDMENT BILL, 2020

3149 SHRI SUJEET KUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that Government had proposed the Food Safety and Standards Amendment Bill, 2020 in September 2020 for comments
- (b) if so, the current status of the proposed bill
- (c) whether the comments on the proposed bill be published by Government and
- (d) whether the bill is likely to be introduced in the Parliament in the current session?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d): A proposal had been received from Food Safety Standards Authority of India (FSSAI) to amend the Food Safety and Standards Act, 2006. The Ministry had invited public comments through a Public Notice on amendment proposals.